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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 1028/2024, I.A. 45300/2024, I.A. 45301/2024, I.A. 470/2025, I.A. 2199/2025, I.A. 4027/2025, I.A. 4615/2025 & I.A. 4616/2025

ANI MEDIA PVT. LTD.

.....Plaintiff

Through: Mr Sidhant Kumar, Mr. Akshat Mago, Ms. Manyaa Chandok, Mr. Om Batra, Ms. Anshika Saxena & Ms. Shagun Chopra, Advocates.

versus

OPEN AI OPCO LLC

.....Defendant

Mr. Amit Sibal. Senior Advocate with Through: Mr. Sanjeev Kapoor, Mr. Nirupam Lodha, Mr. Madhav Khosla, Mr. Gautam Wadhwa, Ms. Moha Paranjpe, Ms. Vanshika Thapliyal, Mr. Ankit Handa, Mr. Darpan Sachdeva, Mr. Saksham Dhingra, Ms. Smriti Nair & Mr. Rajat Bector, Advocates. Mr. Ameet Datta, Ms. Riddima

Sharma, Mr. Ayush Honka & Mr. Akshay Nagrajan, Advocates for Intervener.

Mr. Aditya Gupta, Ms. Asavari Jain, Ms. Aishwarya Kane, Mr. Sahard Alung, Mr. Shivam Bhattacharya & Ms. Chhavi Tokas, Advocates for Intervenor.

CORAM: HON'BLE MR. JUSTICE AMIT BANSAL

<u>ORDER</u> 22.04.2025

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1. Mr. Amit Sibal, Senior Counsel appearing on behalf of the defendant has been heard for about 90 minutes.

List for further arguments on the dates already fixed, i.e. 29th April,
2025 and 16th May, 2025 at 02:30 PM.

AMIT BANSAL, J

APRIL 22, 2025 *at*

CS(COMM) 1028/2024